

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-266(ND)2019

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.02.2019**

**NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon
Buildcon Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Shivani Kadan and Mr. Akshay Goel, Advocates for the
Petitioner

ORDER

Affidavit of service though stated to have been filed is still not before this
Bench. To come up on 19th February, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)